

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3560  
ANSWERED ON 24<sup>TH</sup> MARCH, 2022**

**BHOOMI RASHI PORTAL**

**3560. SHRI RAJA AMARESHWARA NAIK:  
DR. SUKANTA MAJUMDAR:  
DR. JAYANTA KUMAR ROY:  
SHRI BHOLA SINGH:  
SHRI RAJVEER SINGH (RAJU BHAIYA):  
SHRI VINOD KUMAR SONKAR:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

- (a) whether the Bhoomi Rashi portal is functioning to address the issues related with land acquisition in the Country and if so, the details thereof;**
- (b) the number of cases registered on the portal since its inception, State-wise;**
- (c) whether the Government is of the view that full digitalisation and paperless processing of land acquisition cases would promote transparency and remove corruption and deficiencies;**
- (d) if so, the manner in which the portal is likely to be useful;**
- (e) whether the Government has reviewed the usability of the portal in processing of digital and paperless land acquisition cases and if so, the details thereof; and**
- (f) the other steps being taken by the Government in this regard?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) to (f) The Ministry of Road Transport & Highways has developed the BhoomiRashi portal to digitize the land acquisition**

**process for National Highway (NH) Projects. The Portal has been made mandatory for all the Project Implementing Agencies w.e.f. 01.04.2018.**

**With the adoption of BhoomiRashi portal, all the draft Land Acquisition notifications are submitted online by the concerned revenue official of the State Government, duly designated as Competent Authority for Land Acquisition (CALA). The draft notifications after the approval of the Ministry are then sent online to the Government of India Press through e-Gazette.**

**Thus, the entire land acquisition process has been digitized and has become paperless. The portal has greatly reduced the time period for publication of notifications and brought in efficiency as well as transparency. During the Financial year 2018-19, a total of 2842 land acquisition notifications were issued as against an average of 1000 notifications issued yearly during the financial years 2016-17 and 2017-18 (prior to the launch of BhoomiRashi portal). A total of 9464 notifications under section 3 of the National Highways Act, 1956 have been published through the BhoomiRashi portal from 01.04.2018 till 21.03.2022. Also, a total of 86235.6981231 hectare land has been acquired under section 3(D) of the National Highways Act, 1956 through the BhoomiRashi portal from 01.04.2018 to 21.03.2022.**

**The efficacy of the portal is reviewed in the Ministry from time to time and based on the feedback from the State Governments, as also from the Implementing Agencies of the Ministry, relevant changes are carried out in the BhoomiRashi portal.**

**The details to part (b) of the question is Annexed.**

**ANNEXURE****ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 3560 FOR ANSWER ON 24.03.2022 ASKED BY SHRI RAJA AMARESHWARA NAIK, DR. SUKANTA MAJUMDAR, DR. JAYANTA KUMAR ROY, SHRI BHOLA SINGH, SHRI RAJVEER SINGH (RAJU BHAIYA) AND SHRI VINOD KUMAR SONKAR REGARDING BHOOMI RASHI PORTAL****The State wise details of the cases registered on the BhoomiRashi portal since its inception:-**

<b>Sl.No.</b>	<b>State</b>	<b>Surveys (In Numbers)</b>
1.	ANDHRA PRADESH	69015
2.	ARUNACHAL PRADESH	2
3.	ASSAM	12516
4.	BIHAR	75494
5.	CHHATTISGARH	47648
6.	DELHI	1663
7.	GOA	4233
8.	GUJARAT	27209
9.	HARYANA	116616
10.	HIMACHAL PRADESH	33358
11.	JAMMU & KASHMIR	10747
12.	JHARKHAND	27905
13.	KARNATAKA	73749
14.	KERALA	38653
15.	LADAKH	2546
16.	MADHYA PRADESH	60589
17.	MAHARASHTRA	71022
18.	MANIPUR	4690
19.	MIZORAM	21409
20.	ODISHA	33230
21.	PONDICHERRY	680
22.	PUNJAB	111024
23.	RAJASTHAN	89769
24.	SIKKIM	3992
25.	TAMIL NADU	72279
26.	TELANGANA	18704
27.	TRIPURA	13274
28.	UTTAR PRADESH	83260
29.	UTTARAKHAND	24795
30.	WEST BENGAL	12683
	<b>Total</b>	<b>1162754</b>

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